

THE ORISSA GAZETTE



PUBLISHED BY AUTHORITY

No. 47

CUTTACK, FRIDAY, NOVEMBER 30, 1945

SEPARATE PAGING IS GIVEN TO THIS PART, IN ORDER THAT IT MAY BE FILED AS A SEPARATE COMPILATION

PART VII

Advertisements and Notices, etc.

THE ORISSA GAZETTE

NOTICE

The annual subscription to the *Government Gazette* is at the following rates payable in advance:—

No. of Parts	Annual subscription without postage		Annual subscription with postage	
	Rs. a. p.		Rs. a. p.	
Part I	0	0	7	0
Part II	6	4	7	4
Part III	21	0	23	0
Part IV	2	0	2	8
Part V	3	0	3	8
Part VI	3	0	3	8
Part VII	11	0	11	8
Part VIII	6	0	7	8
Part IX	4	0	4	8
Part X	4	0	4	8
Part XI	4	0	4	8
Supplement including Supplement (A).	30	0	35	0
Entire Gazette	22	0	25	0
Parts I, III, IV and VII.				
Appendix			2	0

(i) Single copy of the entire Gazette can be supplied at Re. 1 without postage and at Rs. 1-2-0 with postage.

(ii) A copy of Supplement including Supplement (A) can be supplied at Re. 0-8-0 without postage and Re. 0-9-0 with postage.

(iii) A copy of the *Gazette Extraordinary* can be supplied at the rate of one anna for every 16 pages or a fraction thereof. Postage according to weight.

(iv) A copy of the Appendix (Catalogue of books and periodicals) can be supplied at the rate of Re. 0-5-3. Postage according to weight.

RATES OF ADVERTISEMENTS IN PART VII

	Rs. a. p.
Full page per issue	20 0 0
Half page per issue	10 0 0

Casual advertisements, 8 annas per line per insertion for double column, and 4 annas per line per insertion for single column.

Applications for the Gazette should be addressed to "The Publisher of *The Orissa Gazette, Cuttack*", and must be accompanied by a remittance—unless the applicant desires that the Gazette should be sent by value-payable post in which case in addition to the ordinary postage the usual charge for postal commission will be made.

Applications for the supply of the Gazette on "The Public Service" should be addressed to the Secretary to the Government of Orissa, Home and Finance Departments, Cuttack.

Complaints regarding non-receipt of any number of the Gazette should be forwarded within a week after the date on which it is due.

All subscriptions are payable in advance and may be paid annually, half-yearly or quarterly on or before the 1st January, 1st April, 1st July or 1st October.

Subscribers will please note that their Gazette will be stopped at the expiry of the period subscribed for unless the order distinctly states that it is to be continued until further instructions.

All notifications intended for publication in *The Orissa Gazette* should reach the Publisher's Office not later than 4 P.M. on the preceding Wednesday and all advertisements, educational notices, results of examinations, etc., must reach the Publisher's Office by 12 noon on Monday to ensure appearance in that week's Gazette.

S. H. KHAN

Publisher, *The Orissa Gazette*

NOTICE

The Proceedings of the Orissa Legislative Assembly printed in separate pamphlet form, are available for sale in the Book Depot of the Government Press, Cuttack, at the following rates:—

	Price
	Rs. a. p.
Annual subscription without postage	11 0 0
Annual subscription with postage	15 0 0
Price of single copy of Proceedings	0 4 0
Price of single copy of Indices	0 4 0

S. H. KHAN

Superintendent

Government Press and Publication

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian domicile and subjects of Indian States for the post of Assistant Chemist, Forest Research Institute, Dehra Dun. Pay: Rs. 200—15—320—20—600. Initial pay according to qualifications. Age not more than 35. *Qualifications: Essential*—(i) Ph.D. or D.Sc. degree in Organic Chemistry or Doctorate in Biochemistry with training on plant products; (ii) Five years' research experience in the chemistry of plant products, such as drugs, essential oils, vegetable dyes, etc. *Desirable*—Knowledge of German or French. Women eligible. Particulars and application form from the undersigned. Applications (except from 'War Service' candidates) must be accompanied by Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates). "War Service" candidates may apply for this post and if such a candidate is found suitable he will be appointed. Such candidates, other than those in the armed forces, must attach to their applications a certificate that their present employment is recognised as 'War Service'. "War Service" candidates are required to pay no application fee, and those outside India may apply on plain paper if prescribed application forms not available. Last date for receipt of applications 22nd December 1945. Candidates who have already applied for this post need not apply again. SIMLA: 17th November 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for three temporary posts of Senior Marketing Officers, General Central Service, Class I, Central Agricultural Marketing Department. Pay: Rs. 900—50—1,200. Higher initial pay may be given in exceptional cases. Age: Not exceeding 45 years but relaxable in special cases. *Qualifications: 1st post (Livestock)*—(a) M.Sc. or Ph.D. in Animal Husbandry or M.R.C.V.S.; (b) Intimate knowledge of livestock; and (c) Experience of conducting and initiating economic surveys of Milk Products, Livestock, etc. *2nd post (Cereals and Pulses)*—(a) 1st Class M.A. or M.Sc. or Ph.D. in Economics, Agriculture or Industrial Chemistry; (b) Experience in initiation and conduct of economic surveys; and (c) Knowledge of trade in cereals and pulses desirable. *3rd post (Oilseeds and Development)*—(a) and (b) Same as for 2nd post above; (c) Knowledge of trade in oilseeds desirable. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 17th December 1945.

SIMLA: 17th November 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for four temporary posts of Assistant Research Officer (Artificial Insemination), Grow More Food Campaign Scheme, I.V.R.I., Izatnagar. Pay: Direct recruits—Rs. 200—15—350—(E.B.)—20—600; higher initial pay in special cases. Government servants since 15th July 1931—Rs. 250—25—550—(E.B.)—25—750. Conveyance allowance of Rs. 50 per mensem in both cases. Age: Not more than 35 years, may be relaxed for Government servants. *Qualifications: Essential*—(a) Degree in Veterinary Science or diploma in Veterinary Science preferably with a degree in basic Science or degree in Agricultural Science or M.Sc. degree in Zoology with practical experience of large animal management; (b) Experience of fieldwork. *Desirable*—(a) Training in artificial insemination work; (b) Administrative experience. Further particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Castes) 17th December 1945.

SIMLA: 17th November 1945

NOTICE

OPENING OF FAIR WEATHER ROADS TO TRAFFIC

It is hereby notified for the information of the general public that the undermentioned fair weather roads of this Division are being opened to motor traffic on the dates noted against each:—

Koraput-Rayaghada road	..	15-11-1945
Kotta-Malka giri road	..	21-11-1945
		(for motor cars and bullock carts up to Mathili and throughout from the 1st March 1946 for bus and lorry traffic).
Jaypora-Central Provinces road beyond 49/0.	..	15-1-1945
Koraput-Borigumma road	..	1-1-1946
		(for motor cars and bullock carts and from the 1st March 1946 for bus and lorry traffic).
Pappadahandi-Mydalpur road	..	15-11-1945
Parvatipur-Lakshmpur road	..	15-11-1945
Gunupur-Bissemcuttack road	..	7-12-1945
Gunupur-Gudari road	..	15-12-1945
Parvatipur-Central Provinces road beyond 36/0.	..	7-12-1945
Elwipera-Ramannaguda road	..	7-12-1945

The public will please bear in mind and strictly act according to the cautions on caution boards at particular bridge crossings and diversions on roads and that in cases of non-compliance they are running the vehicles, etc., at their own risk.

A. C. DAS

KORAPUT *Executive Engineer, Koraput Division*
The 22nd November 1945

NOTICE

Is hereby given that Small Savings Scheme Receipt Book No. 48 of mixed denomination for use in the Indian States is missing. This book must not be used without the permission of the undersigned and should be returned to the undersigned if and when found out by anybody.

P. K. TRIPATHI

CUTTACK *Provincial National Savings Officer, Orissa*
The 12th November 1945 [2-2-30-11-1945]

NOTICE

Sealed tenders will be received by the undersigned on or before the 7th December 1945 for supplying the following worth Rs. 100 or more than that amount to the Government District Headquarters Hospital, Sambalpur, within 15th January 1946. The tenders will be opened in presence of the tenderers on 16th January 1946 at 11 A.M.

- (1) Bed-sheets—6' x 3½' per pair
- (2) Draw sheets—2½' x 2½' each (marking)
- (3) Binder abdominal—6' x 2' each
- (4) Pillow covers each
- (5) Mosquito nets—6' x 3½' each
- (6) Red sari—10 yds x 44" pair
- (7) Red jackets each
- (8) Blue half pant within 2 yards each
- (9) Khaki half pant within 2 yards each
- (10) Blue half shirts within 2½ yards each
- (11) White half shirts within 2½ yards each
- (12) Khaki half shirts within 2½ yards each
- (13) Full white pants (jini) within 2 yards each
- (14) Full long coat (jini) within 3 yards each
- (15) White pugree (marking) per yard
- (16) Blue pugree (marking) per yard
- (17) Ordinary towels of 1 yard per dozen
- (18) Household duster of 2 yards per dozen

N.B.—An earnest money of Rs. 50 (Rupees fifty only) will be deposited in the Postal Savings Bank in the name of the Civil Surgeon, Sambalpur, soon after whose tender will be accepted. The amount will be returned after the articles are supplied by him, in due time.

SAMBALPUR
The 17th November 1945

N. DATTA
Civil Surgeon, Sambalpur
[2-2-7-12-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited from British subjects of Indian domicile and subjects of Indian States for a temporary post of Animal Husbandry Officer for Ajmer-Merwara. Pay: Rs. 275—25—650; higher initial pay to a specially well qualified candidate. No age-limits. *Qualifications Essential*—M.R.C.V.S. or an Indian Veterinary diploma plus a University degree in Science. *Desirable*—Experience in research work, and administrative and laboratory experience. Women ineligible. Particulars and application form from the undersigned. Applications (except from 'War Service' Candidates) must be accompanied by a Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates). 'War Service' candidates may apply for this post and if such a candidate is found suitable he will be appointed. Such candidates, other than those in the armed forces, must attach to their applications a certificate that their present employment is recognised as 'War Service'. 'War Service' candidates are required to pay no application fee, and those outside India may apply on plain paper if prescribed application forms not available. Last date for receipt of applications 17th February 1946
SIMLA: 17th November 1945

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for temporary appointment as Second Assistant Mycologist, Imperial Agricultural Research Institute, New Delhi. Pay: For direct recruit—Rs. 200—215—15—350—(E.B.)—20—550. For persons in Government service since 15th July 1931—Rs. 250—(probationary period)—300—20—000—25—800. Age: Below 40, relaxable for Government servants. *Qualifications*. (i) (a) M.Sc. in Botany with post-graduate training in Mycology and Plant Pathology leading preferably to Associateship of Imperial Agricultural Research Institute; or (b) B.Sc. with diploma of Imperial Agricultural Research Institute or considerable experience in Mycology and Plant Pathology; (ii) Five years' research experience in plant diseases; and (iii) Ability to conduct original research. Experience in post-graduate teaching and knowledge of European languages will be additional qualifications. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 17th December 1945.
SIMLA: 17th November 1945

NOTICE

Quotations for the supply of the following uniforms and cloths for the Government Hospitals will be received by the undersigned on or before the 14th December 1945. Tenderers are required to submit samples with rates and to deposit earnest money of Rs. 50 in the Postal Savings Bank pledged to the Civil Surgeon, Ganjam, along with the tender. The earnest money will be returned to those whose tenders will not be accepted as soon as the tenders are opened. In case of the tenderer whose tender is accepted, the earnest money will be returned after the articles have been supplied. The supply should be made within a month from the date of acceptance of the tender.

- (1) Khaki shorts (for male ward attendants)—rate per each.
- (2) Khaki half shirts (for male ward attendants)—rate per each.
- (3) White sarces (5 yards x 42" for female ward attendants)—rate per pair.
- (4) White jackets (for female ward attendants)—rate per piece.
- (5) Blue half shirts (for male sweepers)—rate per each
- (6) Blue shorts (for male sweepers)—rate per each
- (7) Blue pugree (6 yards x 17" for male sweepers)—rate per each.
- (8) Red sarces (for female sweepers)—rate per each
- (9) Red jackets (for female sweepers)—rate per each
- (10) White shirts (for cooks)—rate per each
- (11) Khaki shorts (for cooks)—rate per each
- (12) White shirts (kitchen servant)—rate per each
- (13) Khaki shorts (kitchen servant)—rate per each
- (14) White drill coats (for orderly peons)—rate per each
- (15) Drill trousers (for orderly peons)—rate per each
- (16) Red turban with yellow border, 6 yards (for orderly peons)—rate per each.

S. N. ACHARYA, M.B., D.P.M.
Civil Surgeon, Ganjam

BERHAMPUR
The 22nd November 1945

[2-1-7-12-1945]

NOTICE OF UNCLAIMED DEPOSITS

Notice is hereby given that the under-mentioned items of deposits of sums exceeding Rs. 5 in the Courts of the Agency Sub-Judge, Jeypore and the Agency Additional Munsif Gunupur, Koraput district, remain unclaimed for more than three years from the date of their deposit and that unless the parties entitled to them appear and claim them on or before the 31st January 1946, they will be credited to Government after obtaining the sanction of the High Court under rule 53 of the Madras Civil Rules of Practice, Vol. II.

Serial No.	Number of the suit or proceeding	Date of deposit and chalan or T. R. number	Brief particulars showing the nature of deposit	Amount	To whom due
1	2	3	4	5	6
AGENCY SUB-JUDGE'S COURT, JEYPORE					
				Rs a. p.	
1	O. P. 6/40	T. R. 19/26-9-40	Amount deposited for court-fee for granting a succession certificate.	10 0 0	Sroemati Sestama Patrani of Jeypore (Sri P. S. Babbarao, Pleader).
2	E. P. 68/39 O. S. 66/34 of the S. A. Agent, Koraput.	T. R. 29/26-11-40	Balance of purchase money.	23 13 8	Chingulu Bissoi of Khundra village, Jeypore taluk.
3	C. Cs. 14 and 15/27.	T. R. 36/28-11-41	Interest on compensation amount.	74 14 0	Govindadas Mahapatra, Sheshaji Mutt, Bissementtack.
4	E. P. 171/36 O. S. 139/28	T. R. 40/59 8-12-41 (Date of credit at Gunupur Sub-treasury 23-8-37).	Surplus sale amount ..	130 2 8	(1) Vaddabayi Yendu (2) Vaddabayi Sundaranarayana of Rajuda village.
5	E. P. 67/37 O. S. 119/30	T. R. 41/47 8-12-41 (Date of credit at Gunupur Sub-treasury 15-9-37)	Ditto ..	152 9 0	R. C. Mahapatro and another of Balaru village.
6	O. P. 2/42	T. R. 55/28-2-42	Amount deposited for court-fee for granting a succession certificate.	28 0 0	Rahimtoila Salim Mahmud of Jeypore. (Sri J. C. Naik, Pleader).
7	E. P. 89/39 O. S. 107/30	T. R. 61/76 28-4-42	Amount in E. P. 89/39 deposited by Sri P. Jagannadhaswamy.	19 2 0	Dippala Gauganna Dora being minor mother and guardian Dippala Suramma.
8	C. C. 5/42	T. R. 62/90 28-3-42	Malavaram and Kudivaram interest compensation amount awarded on account of land acquired.	24 6 1	Abhimanya Pujari of Katraguda of Rayagada taluk.
9	E. P. 24/39 O. S. 72/37	T. R. 1/112 11-4-42	Balance of bid amount in O. S. 72/37, E. P. 24/39.	62 4 0	Sundaramoni Sahuyani of Bissementtack.
10	E. P. 6/39 O. S. 107/36	T. R. 5/71 20-1-42	$\frac{1}{4}$ bid amount in E. P. 6/39.	349 13 0	P. Sivudu Naidu of Billobasini, Nowrangpur taluk.
11	O. S. 51/41	T. R. 16/9-5-42	Commissioner's fee and transmission charges.	94 9 3	Bhadar Mal Marwari (Pleader Sri Hariharo Misro).
12	C. Cs. 460, 461/8	T. R. 21/3-6-42	Interest on compensation amount.	18 2 6	Govindadas, Mahapatra of Bissementtack.
13	E. P. 34/42 O. S. 12/39 of Agency Munsif, Jeypore.	T. R. 27/19-6-42	Part of decretal amount in E. P. 34/42.	20 0 0	P. V. Rumanama (Sri P. Prakasarao, Pleader).

Serial No.	Number of the suit or proceeding	Date of deposit and chalan or T. R. number	Brief particulars showing the nature of deposit	Amount	To whom due
1	2	3	4	5	6
				Rs. a. p.	
14	E. P. 108/41 O. S. 10/39	T. R. 29/25-6-42	Balance of the bid amount after deducting sale warrant amount and poundage.	10 3 0	Paramananda Pajari of Bejjaguda village, Jeypore taluk.
15	O. P. 9/42 of Agency Judge, Koraput.	T. R. 47/20-8-42	Amount deposited for granting succession certificate.	8 0 0	Tangudu Narayanamma of Vikramapur, Gunupur taluk.
16	E. P. 86/41 O. S. 6/39.	T. R. 49/25-8-42	Balance of purchase money in E. P. 86/41.	32 13 0	Balabhadra Dolai of Jeypore.
17	E. P. 36/41 O. S. 103/30	T. R. 55/60 21-9-42	Surplus bid amount in E. P. 36/41.	208 11 6	Jalumur Jagannadha Raju and 5 others of Salur.
18	C. Cs. 14, 15/27	T. R. 71/26-11-42	Interest on Compensation amount.	74 13 0	Govindadas, Mahant of Bissemcuttack.
19	O. S. 48/42	T. R. 73/1-12-42	Court guardian fees ..	6 0 0	D. Radha m o h a n r a o, pleader.
20	E. P. 12/41 O. S. 98/37	T. R. 79/100 17-12-42	Surplus bid amount of sale.	476 12 0	Maradapu Venkayya and 3 others of Majjulapeta of Salur Taluk.
ADDITIONAL AGENCY MUNSIF'S COURT, GUNUPUR					
21	E. P. 12/40 O. S. 15/36	8/8-11-40	Surplus sale-proceeds ..	7 7 0	Sakalabattula Surya narayana of Kapaguda.
22	E. P. 86/41 O. S. 38/38	13/31-1-42	Surplus sale-proceeds ..	17 5 0	Purushotam Rajaguru Mahapatrulu of Vikramapur.
23	E. P. 15/42 ..	1/8-12-42	Balance of subsistence allowance.	10 0 0	Notoboro Padhi

KORAPUT: 23rd November 1945

WANTED

Temporarily an assistant master (drill master) in the lower Subordinate Educational Service for the school section of the Balasore College in the scale of Rs. 30—3/2—45—2/2—55.

Qualifications required—Must have passed the Certificated Teachership Examination. Preference will be given to a trained I.A. or I.S., and to one who has been trained in the Y.M.C.A. College at Saidapet, Madras.

Applications stating educational qualifications, teaching experience, proficiency in extra-curricular activities, if any, age and home district should reach the undersigned on or before the 5th December 1945.

Preference will be given to Oriyas or persons who are domiciled the Province of Orissa or Orissa States.

BALASORE

The 10th November 1945

K. M. DWIVEDI

Principal, Balasore College
[2-1-30-11-1945]

FEDERAL PUBLIC SERVICE COMMISSION

Applications invited for a post of Geophysicist, Geological Survey of India. Pay: Rs. 600—50—1,200. Higher initial pay for highly qualified and experienced person. Overseas pay of £30 and passage concessions to persons of non-Asiatic domicile. Age: Not exceeding 40. *Qualifications*: (i) Degree or diploma in Geology and Geophysical prospecting at a University or Technical Institute; (ii) Ten years field experience of geophysical prospecting of which two years must have been on seismic methods; and (iii) Thorough familiarity with modern methods of geophysical prospecting. Particulars and application form from Secretary, Federal Public Service Commission, Simla. Closing date for applications with Treasury Receipt for Rs. 7-8-0 (Rs. 1-14-0 for Scheduled Caste candidates) 17th December 1945.

SIMLA: 17th November 1945

A. G. BUNN
Agency District Judge, Koraput
NOTIFICATION

It is notified for general information that Hammer Axe Nos. 21 and 61 used by Forest Guards, Sardhapali and Pardesipali beats respectively of this Division (P.S. Katarbaga), are reported to have been lost. Anyone finding them should produce them before the nearest Forest or Police Officer. Anybody found in possession of them or using them will be prosecuted.

M. L. SEN GUPTA
Divisional Forest Officer
Sambalpur Division

SAMBALPUR

The 15th November 1945

WANTED

One Work-charged Work Sarkar for the work of Sohella-Nawapara road project.

1. *Qualification*—Matriculate and must possess a good knowledge in road and bridge work and drawing.

2. *Pay*—Rs. 40 per month plus usual dearness allowance.

Applications stating age, home district, qualifications, past experience, if any, together with copies of testimonials should reach the undersigned on or before the 5th December 1945. Preference will be given to an Oriya or a person domiciled therein and one who understands drawings, knows road and bridge work and also possesses a cycle.

M. N. BHUYAN
Executive Engineer
Sambalpur Division

SAMBALPUR

The 21st November 1945